

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No173/KB/2015
I.A-13/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th July, 2017, 10.30 A.M

Name of the Company		Narayanan Sisupalan -Versus- The Peerless General Finance & Investment Co. Ltd.	
Under Section		58/59	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

i. Rajib Mullick, Advocate - Petitioner.

Rajib Mullick
Advocate
18/7/17.

ORDER

Ld. Counsel for the petitioners is present. None from the respondent's side.

Ld. Counsel for the petitioner submitted that he has filed rejoinder on 03/07/2017. Pleadings are complete.

List the matter on 09/08/2017 for arguments.

sd.
(Vijai Pratap Singh)
Member (J)